

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. 1054/96.

Dt. of Decision: 03-09-96.

D. SHAKARAIHA GOWD

.. Applicant.

Vs

1. The Sub-Divisional Officer,
Telecommunication,
Nagarkurnool.
2. The Telecom District Engineer,
Mahabubnagar.
3. The Chief General Manager,
Telecommunication,
Doorsanchar Bhavan, Hyderabad.

.. Respondents.

Counsel for the Applicant : Mr. K.Venkateswara Rao

Counsel for the Respondents : Mr. N.R.Devaraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE B.C. SAKSENA : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

ORDER

Oral Order (Per Hon'ble Shri Justice B.C.Saksena : Vice Chairman)

Heard Mr. K.Venkateswara Rao, learned counsel for
the applicant at length. He ^{thereafter} indicated that he proposed to
withdraw the OA. Hence, the OA is dismissed as withdrawn.
No costs.

(R. RANGARAJAN)
MEMBER (ADMN.)

(B.C. SAKSENA)
VICE CHAIRMAN

Dated : The 3rd Sep. 1996.-
(Dictated in Open Court)

spr

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Amr
6/11/96
Regis. Secy

O.A. No. 1054 of 1996.

Copy to:-

1. The Sub Divisional Officer, Telecommunications, Nagarkurnool
2. The Telecom District Engineer, Mahabubnagar.
3. The Chief General Manager, Telecom, Deersanchar Bhavan, Hyd.
4. One copy to Sri. K.Venkateswara Rao, advocate, CAT, Hyd.
5. One copy to Sri. N.R. Devaraj, Sr. CGSC/Adl. ~~CGSC~~, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

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17/9/96

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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

For Mr. Justice B.C. Saxena, J.C.
THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 3/9/96

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

in
D.A. NO. 1054/96

- ADMITTED AND INTERIM DIRECTIONS ISSUED
- ALLOWED
- DISPOSED OF WITH DIRECTIONS
- DISMISSED
- DISMISSED AS WITHDRAWN
- ORDERED/REJECTED
- NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रीय प्रशासनिक अपील निकाय
Cent. Administrative Tribunal
देश/DESPATCH
12 SEP 1996
हैदराबाद न्यायपीठ
HYDERABAD BENCH

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